

होते हैं।

(ख) इन जिलों में उबड़ खाबड़ भूमि के कटाव से प्रभावित होने वाला अनुमानित क्षेत्र लगभग 12.00 लाख हैक्टर है।

(ग) और (घ) : उबड़-खाबड़ भूमि का सर्वेक्षण संबंधित राज्य सरकारों द्वारा किया जा रहा है। हमारे पास उपलब्ध सूचना के अनुसार संबंधित राज्य सरकारों द्वारा मार्च 1978 तक राजस्थान मध्य प्रदेश उत्तर प्रदेश में क्रमशः 3.19, 0.454 और 7.50 लाख हैक्टर भूमि का सर्वेक्षण किया गया है।

Supply of Text Books to the Students in Refugee Camps at Chandrapur, Maharashtra State

7080 SHRI RAJE VISHVESHWAR RAO. Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) is it a fact that the Bangali students from the Refugee camps from the Chandrapur District in Maharashtra State have not been issued the text books even till this day;

(b) if it is true, why have they not been issued so far;

(c) is it not the duty of the Government to supply the text books to them every year; and

(d) who will be responsible if the students failed in their Examination, because of this delay?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) There is at present no refugee camp in Maharashtra State. Presumably, the reference is

to the rehabilitation villages set up in District Chandrapur. If so, the answer is in the affirmative.

(b) to (d). Due to mass desertion of migrant families, alongwith their wards, between the period February, 1978 to June, 1978 and their consequent return in small batches from July, 1978 onwards, it was not found possible for the Zila Parishad, Chandrapur, which is administering the schools in the rehabilitation villages under the normalisation programme, to assess the requirement of books for the migrant students and to make purchases in time. Assessment has now been made and books are being purchased and will be supplied to the students shortly.

Slum Colony in Nehru Nagar, Delhi

7081. SHRI V. G. HANDE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to give the ownership rights to the allottees of slum/J. J. colonies in Delhi;

(b) if so, what steps Government is taking in the matter;

(c) whether a slum colony—known as Nehru Nagar—has some shops in ground floor and flats on the first-floor, and the shops are presently being used for factories by some industrialists and thereby causing the health-hazardness to the allottees of market flats;

(d) if so, whether Government is taking any steps to remove the factories from there and converting them into shops for which they were originally allotted;

(e) whether the market flats of Nehru Nagar there is no provisions of water in the latrine and one latrine is being used by 3 houses allottees; and

(f) if so, whether Government is taking any steps to give the facility